

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 302
CA No. 04/JPR/2024
CP No. 21/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Jhabar Mal Chaudhary & Anr.

...Petitioner

Versus

Progressive Air Products Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Prateek Kedawat, Adv.

For the Respondent : None appeared

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner. On the last date of hearing Mr. Ankit Juneja, Adv. appeared on behalf of the Respondent and sought time to file reply. There is no representation on behalf of the Respondent today. In the interest of justice, List the matter on 10.07.2024.

Interim order shall remain continued till the next date of hearing.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 07, 2024